

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 316  
TO BE ANSWERED ON 05 FEBRUARY, 2019

LEAKAGES AND DIVERSIONS OF SUBSIDISED FOODGRAINS

316. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there have been large scale leakages and diversion of subsidised foodgrains meant for the Public Distribution System and if so, the details of the diversion of subsidised foodgrains, State-wise; and
- (b) whether creation of the e-portal helped to track these issues more effectively and increase transparency in the system and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): Public Distribution System (PDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities within the State/UT rest with the respective State/UT Government. As and when complaints are received in this Department from individuals, organizations as well as through media reports regarding any irregularities in the functioning of the PDS, including leakages & diversion of subsidized foodgrains thus not reaching to the intended beneficiaries, etc., they are forwarded to the concerned State/UT Government for inquiry and appropriate action at their end. Further, as part of the scheme on End-to-End Computerization of PDS Operations, all States/UTs have setup transparency portals giving details of PDS operations in public domain, including ration cards details and online facility for the beneficiaries to register their complaints/grievances. A State/UT-wise statement indicating number of such complaints received during the last year 2018 is at Annexure.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 316 DUE FOR ANSWER ON 5<sup>TH</sup> FEBRUARY, 2019 IN THE LOK SABHA

**STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC DURING THE LAST YEAR 2018**

<b>S. No.</b>	<b>State/UT</b>	<b>2018</b>
1	Andhra Pradesh	6
2	Arunachal Pradesh	1
3	Assam	7
4	Bihar	135
5	Chhattisgarh	9
6	Delhi	76
7	Goa	-
8	Gujarat	8
9	Haryana	35
10	Himachal Pradesh	1
11	J&K	5
12	Jharkhand	33
13	Karnataka	15
14	Kerala	11
15	Madhya Pradesh	24
16	Maharashtra	34
17	Manipur	2
18	Meghalaya	-
19	Mizoram	-
20	Nagaland	-
21	Orissa	16
22	Punjab	22
23	Rajasthan	38
24	Sikkim	-
25	Tamil Nadu	27
26	Telangana	3
27	Tripura	-
28	Uttarakhand	15
29	Uttar Pradesh	369
30	West Bengal	43
31	A&N Island	1
32	Chandigarh	2
33	D& N Haveli	-
34	Daman & Diu	-
35	Lakshadweep	1
36	Puducherry	2
<b>TOTAL</b>		<b>941</b>